

FORM A
PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF EPI VENTURE PARTNERS LLP

1.	Name of Corporate Person	EPI VENTURE PARTNERS LLP
2.	Date of Incorporation of Corporate Person	11th June 2015
3.	Authority under which Corporate Person is Incorporated/ Registered	Registrar of Companies, Mumbai, Maharashtra
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	AAE-1477
5.	Address of the Registered Office and Principal Office (If Any) of Corporate Person	Flat No.9, 5 th Floor, Rushila CHS Ltd Carmichael Road, Mumbai - 400026
6.	Liquidation Commencement Date of Corporate Person	17th July 2024
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Mr. Dilipkumar Natvarlal Jagad 803/804, Ashok Heights, Opp. Saraswati Apartment, Nikalas Wadi Road, Near Bhuta School, Old Nagar X Road, Gundavali, Andheri East, Mumbai City, Maharashtra – 400069. dilipjagad@hotmail.com +91-9821142587 IBBI/IPA-001/IP-P00233/2017-2018/10462
8.	Last Date for Submission of Claims	16th August 2024

Notice is hereby given that EPI VENTURE PARTNERS LLP has commenced voluntary liquidation on 17th July 2024.

The stakeholders of EPI VENTURE PARTNERS LLP are hereby called upon to submit a proof of their claims, on or before 16th August 2024, to the liquidator at the address mentioned against item 7.

The proof of claims is to be submitted in the prescribed form. The claim forms can be downloaded from the website <https://ibbi.gov.in/en/home/downloads> under the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 17th July, 2024

Place: Mumbai



Name and Signature of the Liquidator

Dilipkumar Natvarlal Jagad

Registration No.: IBBI/IPA-001/IP-P00233/2017-2018/10462